

BENCH-I

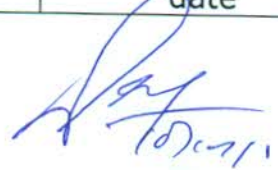
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.97/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> April 2018, 10.30 A.M

Name of the Company	Mani Karan Mercantile Pvt.Ltd.-Vs- ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CA SHASHI KARNATA	PETITIONER	
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ORDER

The Ld. Pr. CA on the side of the Appellant is present.

The Ld. Pr. CA on the side of the Appellant sought further time to file the statement of Bank account.

Prayer is allowed. Time is granted to file the statement of Bank account within two weeks' time.

List it on 15-06-2018.

Sd

(MADAN BALACHANDRA GOSAVI)  
MEMBER(JUDICIAL)

Sd

(JINAN K.R.)  
MEMBER(JUDICIAL)